

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.11763 of 2019

(Arising out of OIO-SUR-EXCUS-000-COM-01-19-20 dated 28/05/2019 passed by
Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

C.C.E. & S.T.-SURAT-I

.....Appellant

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat-395001

VERSUS

Marudhar Spinning Mills Pvt Ltd

.....Respondent

Office No. 401, Reegus Business Centre, New City Light Road, Bhartana
Surat, Gujarat

APPEARANCE:

Shri Dinesh Prithiani, Assistant Commissioner (AR)for the Appellant
Shri Goyal Rathi, Chartered Accountant for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 05.07.2022
DATE OF DECISION: 17.10.2022

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11559 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul